

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4456  
ANSWERED ON:22.12.2005  
AWARDING OF NEW GAS BLOCKS  
Tripathy Shri Braja Kishore

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (
- (a) Whether the Government has recently awarded gas exploration blocks in Assam and Arunachal Pradesh; (
  - (b) If so, the details in this regard; (
  - (c) the estimated gas reserves likely to be explored from these blocks; (
  - (d) the names of the agencies participated under the new exploration licensing policy; and (
  - (e) the time by which the production will be started from these blocks?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b) :- yes, Sir. Blocks AA-ONN-2003/1 and AA-ONN-2003/3 falling in Assam and block AA-ONN-2003/2 falling in Arunachal Pradesh have been awarded separately to three consortia under the fifth round of New Exploration Licensing Policy (NELP-V). Block No. AA-ONN-2003/1 has been awarded to a consortium of M/s Jubilant Oil and Gas Pvt. Ltd., Jubilant Securities Pvt. Ltd., Gujarat State Petroleum Corporation Ltd. And GAIL (India) Ltd; block No. AA-ONN-2003/3 has been awarded to Oil India Ltd. And Hindustan Petroleum Corporation Ltd. And Block No. AA-ONN-2003/2 has been awarded to a consortium of NTPC Ltd., Geopetrol International Inc. and Canoro Resources Ltd.

(c) to (e) : - These are exploration blocks, where exploration of oil & gas is proposed to be carried out. The estimated gas reserves will depend on the size of discovery, if any, after exploration. Hence, no estimates of reserves can be made at this stage.